

DIVISION BENCH
COURT - II

S-16

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/36(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	MEHUL INDRAVADAN SHAH VS ITC LIMITED
UNDER SECTION	SEC. 59

Appearance (via video conferencing/physically)
None

ORDER

1. None for the parties
2. List this matter on **11th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**